

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. (Appeal) No. 541/KB/2018


Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>TH</sup> SEPTEMBER, 2018, 10:30 A.M.

Name of the Company	Goldenrod Consultancy Pvt. Ltd. -Vs- ROC, WB		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


Ishani Pandya  
AROC, WB.

Respondent

  
15/09/18

Ranbir K. Das, Pcs }  
Rohit Keshu Pcs }

Petitioner

  
12/9/18

ORDER

Ld. Pr. CS for the appellant and Ld. Asst. Registrar of Companies, West Bengal are present.

Ld. Pr. CS for the appellant sought permission to withdraw the appeal. Permission is granted. Disposed of as withdrawn.



(Jinan K.R.)  
Member (J)